COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 83 OF 2018

Dated: 17th September, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Ultratech Cement Ltd. Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. R. N. Purohit

Counsel for the Respondent(s) : Mr. Pallav Mongia

Mr. Mridul Chakravarty for R-1

Mr. M.G. Ramachandran Ms. Ranjitha Ramachandran Ms. Anushree Bardhan Mr. Shubham Arya

Ms. Poorva Saigal for R-2

ORDER

The learned counsel, Mr. Pallav Mongia, appeared for the first Respondent submitted that, he does not propose to file the reply in the instant Appeal.

The learned counsel appearing for the Appellant and the learned counsel appearing for the Respondents submitted that pleadings are complete in the instant Appeal.

Submissions made by the learned counsel appearing for the Appellant and the Respondents, as stated above, are placed on record.

List this matter for hearing on <u>08.01.2019</u>, as agreed by the learned counsel appearing for the Appellant and the Respondents.

(S. D. Dubey) Technical Member (Justice N. K. Patil) Judicial Member

Pr/pk